

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA
STARRED QUESTION NO.†*17
ANSWERED ON 02.02.2021

Computer Education at Village Level

†*17. DR. RAMAPATI RAM TRIPATHI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government proposes to provide at least one computer in each Panchayat in the country to achieve the target of imparting computer education at village level;
- (b) if so, the details thereof, State-wise including Uttar Pradesh;
- (c) the details of the amount allocated to State Governments including Uttar Pradesh for the said purpose during each of the last three years and the current year, State/UT-wise;
- (d) whether the amount made available is sufficient for the said purpose; and
- (e) if not, the reasons therefor along with the steps taken by the Government to increase the allocated amount for the said purpose?

ANSWER

MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) to (e) A statement is laid on the table of the House

**STATEMENT REFERRED TO IN PARTS (a) to (e) IN REPLY TO LOK SABHA
STARRED QUESTION NO. 17 FOR ANSWER ON 02.02.2021 REGARDING
COMPUTER EDUCATION AT VILLAGE LEVEL**

(a), (d) & (e) Panchayat being local government which is part of the State list of 7th Schedule of the Constitution of India, is a State subject and is responsibility of State. However, Ministry of Panchayati Raj (MoPR) supplements the efforts of the State including provision of Computers through its schemes and programmes. Under the restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented w.e.f. 2018-19, this Ministry has been supplementing the efforts of state governments in this regard by providing financial support for computers and peripherals to States/ UTs for GPs on a limited scale. Further, the untied/ basic grants under 15th Finance Commission can be used by Rural Local Bodies (RLBs) for location-specific felt needs, except for salary or other establishment expenditure.

(b) The details of number of GPs for which computer was approved under the Annual Action Plan of States/ UTs including Uttar Pradesh during 2018-19, 2019-20 & 2020-21 (till date) is given in **Annexure -I**. No computers were approved during 2017-18 under the erstwhile scheme of Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA).

(c) The details of funds approved under the Annual Action Plan for Computers, State-wise during 2018-19, 2019-20 & 2020-21 (till date) is given in **Annexure – II**.

Annexure I

Annexe referred to in reply to part (b) of the Lok Sabha Starred Question No. 17 to be answered on 02.02.2021

Number of Gram Panchayats (State/UT-wise) for which computers have been approved under Annual Action Plan since 2018-19 to 2020-21

Sl. No.	State	2018-19	2019-20	2020-21
1	Andaman & Nicobar Islands	0	0	0
2	Andhra Pradesh	611	690	971
3	Arunachal Pradesh	122	139	50
4	Assam	60	149	26
5	Bihar	352	531	531
6	Chhattisgarh	100	100	100
7	Dadra And Nagar Haveli	0	1	0
8	Daman And Diu	0	0	
9	Goa	0	0	0
10	Gujarat	0	30	0
11	Haryana	359	405	405
12	Himachal Pradesh	0	0	0
13	Jammu and Kashmir	316	1000	250
14	Jharkhand	36	41	17
15	Karnataka	0	0	
16	Kerala	0	100	0
17	Ladakh	-	-	100
18	Lakshdweep	-	-	0
19	Madhya Pradesh	100	150	100
20	Maharashtra	0	0	0
21	Manipur	10	8	12
22	Meghalaya	135	152	54
23	Mizoram	25	149	18
24	Nagaland	92	124	42
25	Odisha	0	0	0
26	Puducherry	0	14	0
27	Punjab	931	1052	1052
28	Rajasthan	54	54	54
29	Sikkim	13	16	0
30	Tamil Nadu	187	200	200
31	Telangana	532	1569	1812
32	Tripura	54	250	250
33	Uttarakhand	487	549	0
34	Uttar Pradesh	4238	7788	7788
35	West Bengal	0	0	0

(-) No proposal received/ newly created UT.

(0) Proposal for computer not received

Annexure II

Annexe referred to in reply to part (c) of the Lok Sabha Starred Question No. 17 to be answered on 02.02.2021

Details of funds approved under the Annual Action Plan for Computers (State/UT-wise) during 2018-19, 2019-20 & 2020-21 (till date)

(Rs. in crore)

Sl. No.	State	2018-19	2019-20	2020-21
1	Andaman & Nicobar Islands	0	0	0
2	Andhra Pradesh	2.444	2.76	3.884
3	Arunachal Pradesh	0.49	0.55	0.20
4	Assam	0.24	0.59	0.104
5	Bihar	1.24	2.12	2.12
6	Chhattisgarh	0.40	0.40	0.40
7	Dadra And Nagar Haveli	0	0.004	0
8	Daman And Diu	0	0	0
9	Goa	0	0	0
10	Gujarat	0	0.12	0
11	Haryana	1.44	1.62	1.62
12	Himachal Pradesh	0	0	0
13	Jammu and Kashmir	1.26	8.29	2.73
14	Jharkhand	0.144	0.164	0.068
15	Karnataka	0	0	0
16	Kerala	0	0.40	0
17	Ladakh	-	-	0.4
18	Lakshdweep	-	-	0
19	Madhya Pradesh	0.40	0.60	0.40
20	Maharashtra	0	0	0
21	Manipur	0.04	0.032	0.048
22	Meghalaya	0.54	0.61	0.216
23	Mizoram	0.10	0.59	0.07
24	Nagaland	0.37	0.49	0.17
25	Odisha	0	0	0
26	Puducherry	0	0.056	0
27	Punjab	3.724	4.2080	4.21
28	Rajasthan	0.21	0.21	0.216
29	Sikkim	0.05	0.06	0
30	Tamil Nadu	0.75	0.06	0.80
31	Telangana	2.128	6.27	7.248
32	Tripura	0.21	1.00	1.00
33	Uttarakhand	1.95	2.19	0
34	Uttar Pradesh	16.95	31.15	31.15
35	West Bengal	0	0	0
	Total	35.08	64.544	57.054

(-) No proposal received/ newly created UT.

(0) Proposal for computer not received